

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 17.03.2021

NOTICE

Take notice that the following matters listed on 18.03.2021 at 02:00 PM in the Court-III will not be taken up. The next date of hearing will be notified later: -

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|--|--|-------------------------------|---|
| 1. | Comp. App. (AT) No. 83 of 2020 & I.A. No. 1372 of 2020 | P. Varadarajan & Ors. Vs. A Jawahar Palaniappan & Anr. | Pooja M. Saigal | Aditya Verma-R1 Devanshi Singh-R2 Utkarsh Joshi |

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson
-sd/-
Registrar